

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:11
ANSWERED ON:18.11.2002
MISUSE OF STAFF CAR
RAGHUNATH JHA

Will the Minister of AGRICULTURE be pleased to state:

to the reply given to Unstarred Question No.2123 dated July 29, 2002 and state:

- (a) whether the matter has since been investigated;
- (b) if so, the details thereof; and
- (c) the action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a): Yes, Sir.

(b)&(c): A Senior Officer of the Department of Agriculture & Cooperation was appointed by the Central Registrar of Co-operative Societies to inquire into the allegation of misuse of Staff Car by the then Chairman, Kendriya Bhandar Shri Brahma. The Inquiry Officer has submitted his report, which reveals that no specific rules governing the use of staff car by the Chairman, Kendriya Bhandar have been framed. The Chairman is often required to go to different places either to attend some meetings or to make surprise visits or explore possibilities of increasing the business activities of Kendriya Bhandar. All the Chairmen in the past also have been using the Car for official work. If the Car is used for a private purpose, then the recoveries are made. It has been reported by the Kendriya Bhandar that an amount of Rs.800/- was recovered from the then Chairman Shri Brahma for private Journeys. It is also pointed out that the Department of Personnel & Training (DOPT) has laid down no terms & conditions of the deputation of the officer of the rank of Additional Secretary to the Government as Chairman, Kendriya Bhandar.